

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3821
ANSWERED ON:14.12.2009
AFFILIATION OF ITIS/ITCS
Botcha Lakshmi Smt. Jhansi

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) Whether a number of proposals are pending with Union Government regarding affiliation of Industrial Training Institutes and Centres (ITIs and ITCs) in the country during each of the last three years and the current year;
- (b) if so, the details thereof and the reasons therefor, State- wise and year-wise;
- (c) Whether the Directorate of Training and Employment of States have recommended these ITIs/ITCs for central affiliation.
- (d) if so, the details thereof along with the steps taken by the Union Government to provide affiliation of such institutes/centres;
- (e) whether a number of students who have joined such institutes/centres would not be able to appear for the examination as a result thereof; and
- (f) if so, the details thereof along with the steps taken by the Union Government to secure the future of students?

Answer

MINISTER OF STATE FOR LABOUR & EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b) Proposals of 346 ITIs/ITCs for affiliation are pending as on 10th Dec 2009. Year wise and State wise details are as per statement at annex- I. Major reasons for pendency are non- fulfillment of space norms, qualification of instructors, shortage of tools, equipments machinery and non availability of requisite power connection /load.

(c) & (d) the proposals for affiliation are sent by State Governments/UT Administrations after receiving the reports of Standing Committee for inspection consisting of a representative each of Central Government, State Government, Industry expert, Trade Union and Department of Labour. However, on scrutiny at the Central level, many deficiencies are noticed in the proposals which are either rejected or sent back to the concerned State Government for clarification or making up the deficiency. The Union Government convenes meetings of National Council for Vocational Training (NCVT) Sub Committee dealing with affiliation to consider cases every month and decisions are put on the website immediately for information of all concerned. In the last three years and current year 9054 cases were cleared by the NCVT Sub Committee, 2443 New ITIs/ITCs were granted affiliation and addition of 3,92,976 trainees was created.

(e) & (f) Instructions have been issued to the State Governments and institutes to admit students under NCVT trades /Units only after ITI/ITC is affiliated to NCVT. In case it is not affiliated, the State Governments are free to admit the students under State Council for Vocational Training (SCVT), conduct examination and award SCVT certificates.